

12.08 hrs.

PAPERS LAID ON THE TABLE

[*English*]**Annual Report of and Review on Regional Engineering College, Hamirpur for 1987-88**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): On behalf of Shri L.P. Shahi, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Hamirpur, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Hamirpur, for the year 1987-88. [Placed in Library. See No. LT-8065/89]

Review on and Annual Report of Orissa Agro Industries Corporation Ltd., Bhubaneswar for 1982-83 and a statement *Re* delay in these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1982-83.

(ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1982-83 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—8066/89]

Notification under Mines and Minerals (Regulation and Development) Act

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRI MAHABIR PRASAD): I beg to lay on the Table a copy of Notification No. S.O. 445(E) (Hindi and English versions) published in Gazette of India dated the 13th June, 1989 containing order regarding extension of the period for modification of mining leases, under subsection (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT 8067/89]

12.09 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS[*English*]**Sixty-Second Report**

SHRI K.H. RANGANATH (Chitradurga): I beg to present the Sixty-second Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Forty-second Report on Biecco Lawrie Limited.